

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1592-1594/2018

(Arising out of impugned final judgment and order dated 01-12-2017 in TACRL No. 2/2016 01-12-2017 in TACRL No. 208/2015 01-12-2017 in TACRL No. 646/2015 passed by the High Court of Judicature at Allahabad)

PUNEET KUMAR & ORS.

Petitioner(s)

VERSUS

VIJETA SINGH & ANR.

Respondent(s)

(IA No. 25394/2018 - EXEMPTION FROM FILING O.T.
IA No. 25396/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 20-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Ram Naresh Yadav, Adv.
Mr. Vinay Arora, AOR

For Respondent(s) Mr. Gopal Singh Chauhan, Adv.
Mr. Dinesh Kothari, Adv.
Mr. B.S. Randhawa, Adv.
Mr. Deepak Goel, AOR
Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Mr. Neelambar Jha, Adv.
Mr. Chandra Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Ram Naresh Yadav learned counsel appears for the petitioners and submits that earlier Advocate-on-Record is no more and he has instructions to appear on behalf of the petitioners.

List on Monday i.e., 27th September, 2021, as prayed.

(SONIA BHASIN)
COURT MASTER (SH)

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR